

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (c) The Central Social Welfare Board does not provide financial assistance for setting up craft centres. However, it makes available assistance on matching basis to voluntary organisations which have 'craft' either as part of their over-all welfare activities for poor women or for enabling the beneficiaries to appear in Government recognised examinations. Voluntary organisations which undertake welfare services for children are also eligible for assistance on matching basis. Registered organisations normally with three years standing in social welfare work are considered for such assistance on the recommendations of the State Social Welfare Advisory Boards.

2. For the purposes mentioned above 'Plan Grants' are released directly by the Central Social Welfare Board and 'Annual Grants' are released through the State Social Welfare Advisory Board.

3. Details of the organisations and the amounts released to them during the years 1972-73, 1973-74 and 1974-75 are being collected and will be laid on the Table of the House.

Delhi State Social Welfare Board

1305. DR. Z. A. AHMAD:

SHRI INDRADEEP SINHA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Delhi State Social Welfare Board receives annual grants from the Central Welfare Board;

(b) the details of grants given to it during 1972-73, 1973-74 and 1974-75; and

(c) the names of the voluntary organisations which have received

money in Delhi from the Delhi State Welfare Board in 1972-73 1973-74 and 1974-75 for setting up craft centres for poor women and poor children in Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) Yes, Sir; the Delhi State Social Welfare Advisory Board receives annual grants from the Central Social Welfare Board.

(b) The details of grants given to it are as follows:—

Year	Amount
	Rs.
1972-73	4,43,717
1973-74	4,78,050
1974-75	3,63,313

(c) A statement is enclosed.

Statement

No assistance is provided by the Delhi Social Welfare Advisory Board to voluntary organisations for setting up craft centres, but assistance on a matching basis has been provided during the years 1972-73, 1973-74 and 1974-75 (upto 7 March 1975), to the following organisations in Delhi which have 'craft' either as part of their over-all welfare activities or for enabling the beneficiaries to appear in recognised Government examinations:

Sl. No. Name of the institution

1972-73

1. Bharatiya Grameen Mahila Sangh.
2. Dr. Zakir Hussain Memorial Society
3. Indian Red Cross Society.
4. Mahila Shilpakala Vidyalaya.
5. Shri Dighambar Jain Mahila Ashram.
6. Young Women's Christian Association (Delhi).

Sl. No.	Name of the institution
1973-74	
1.	Bharatiya Grameen Mahila Sangh (Delhi Branch).
2.	Dr. Zakir Hussain Memorial Society.
3.	Indian Red Cross Society (Delhi Branch).
4.	Mahila Shilpakala Vidyalaya.
5.	Shri Dighambar Jain Mahila Ashram.
6.	Young Women Christian Association.
7.	Uttarkhand Indira Colony Jhuggi Jhompri Association.
1974-75	
1.	Bharatiya Grameen Mahila Sangh (Delhi Branch).
2.	Dr. Zakir Hussain Memorial Society.
3.	Indian Red Cross Society (Delhi Branch).
4.	Mahila Shilpakala Vidyalaya.
5.	Shri Dighambar Jain Mahila Ashram.
6.	New Delhi Social Service League.
7.	Young Women's Christian Association (Delhi).
8.	Uttarkhand Indira Colony Juggi Jhompri Association.

Development of infra-structure in coastal fishing villages

1306. SHRI S. KUMARAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a provision of Rs. 9 crores has been proposed by the working group on Fifth Five Year Plan on fisheries under the scheme of development of infra-structure in coastal fishing villages;

(b) whether the Kerala Government have furnished a scheme for 1974-75 in this regard, to the Central Government; and

(c) if so, what are the details in this regard and what are the reasons for not releasing any fund to the State on this account?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) The Working Group on Fifth Five Year Plan on Fisheries recommended a total outlay of Rs. 97 crores on Central and Centrally Sponsored Schemes, including a provision of Rs. 20 crores for certain infra-structural facilities in coastal fishing villages. The provision for infra-structural facilities now stands reduced to Rs. 6.5 crores as a result of *inter se* adjustments and reduction of the 5th Plan outlay to Rs. 69.6 crores.

(b) Yes, Sir.

(c) The Government of Kerala in a letter dated 26-7-1974 forwarded a list of 55 items of work for new roads and spill over road works in coastal areas to be taken up under the centrally sponsored scheme of 'Development of infrastructure in coastal fishing villages'. It was also mentioned in that letter that detailed project report for each item of road construction, accompanied by sketch showing alignment and importance of the road from fisheries point of view, etc. would be obtained. Pending supply of these details, it was suggested that provisionally a sum of Rs. 30 lakhs may be retained for release to the Government of Kerala. Rs. 25 lakhs for the spill over works and Rs. 5 lakhs for new works.

It is now proposed to develop the Centrally Sponsored Scheme for infra-structure facilities in big fishing villages in coastal States in an integrated manner by providing for increased production, roads, processing plants and effective marketing. The matter is being examined in consultation with the State Governments

Birla Institute of Technology and Science, Pilani

1307. SHRI YOGENDRA SHARMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware that five students of the Birla Insti-